

BEFORE THE NATIONAL GREEN TRIBUNAL AT KOLKATA

MISC APPLICATION NO 20 OF 2023

ARISING OUT OF ORIGINAL Application No.1 of 2023

DR BIBHU DASH & ANOTHER

.....Applicant

-VERSUS-

BHUBANESWAR MUNICIPAL CORPORATION & Others Respondents

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Filed by:


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**REPLY TO RESPONSE AFFIDAVIT ON BEHALF OF RESPONDENT NO 1,
BHUBANESWAR MUNICIPAL CORPORATION**

I, Sri Rajesh Prabhakar Patil, aged about 47 years, S/o Sri Prabhakar Kashiram Patil, at present working as Commissioner, Bhubaneswar Municipal Corporation, District-Khurda do hereby solemnly affirm and state as follows;

1. That, I am at present working as Commissioner, Bhubaneswar Municipal Corporation and have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit.
2. That, I have gone through the application filed by the applicants before the Hon'ble Tribunal and also gone through the order dated .20.11.2024 passed by this Hon'ble Tribunal in M.A.No.20/2023. I am otherwise acquainted with the facts of the case and the connected official records.

Rajesh P. Patil

Commissioner
Bhubaneswar Municipal Corporation



3. That this affidavit is being affirmed in pursuant to the solemn order dated.20.11.2024 passed by the Hon'ble Tribunal, whereby the Hon'ble Tribunal was pleased to direct the answering respondent to file response to affidavit filed by the Manorama Estates Welfare Society i.e. Petitioner.
4. That in compliance with the said Order dated .20.11.2024 of this Hon'ble Tribunal, the answering respondent has directed the Executive Engineer, Drainage Division of Bhubaneswar Municipal Corporation to enquired into the matter.
5. That the said ~~the~~ Executive Engineer after physical verification/enquiry of the area in question duly submitted its report making the following observations:
 - i. That, a team of experts and professors from IIT Roorkee is on boarded by Bhubaneswar Municipal Corporation for detail study on comprehensive storm water Management plan to address major waterlogging issues within the urban local body.
 - ii. That these divisions under Bhubaneswar Municipal Corporation shall study the contour of entire catchment involving Manorama Estate and make a holistice plan for drainage issues.
 - iii. That similarly concerned department, i.e. WATCO shall be intimated for their sewerage plan.
 - iv, That the scope of drainage works for Manorama Estate shall be decided after study and evaluation of records and produce of additional information required (Number of Households, Daily water consumption, Approvals of Bhubaneswar Development Authority (BDA) like



Rajesh P. Patil
Commissioner
Bhubaneswar Municipal Corporation

occupancy certificate, Drainage clearance and details of existing RHS and underground tanks) for the society. The project will be start Soon after receiving the detailed report from the concerned departments.

- v. That, again the Sewage issues of the Manorama Society to be addressed in consolation with Water Corporation of Odisha (WATCO) Sewerage for pumping station/ alternative methodology for efficient disposal of household grey and black water.

A copy of the report of the Executive Engineer, Drainage Division, Bhubaneswar Municipal Corporation is annexed herewith as

Annexure-A

- 5. That, the fact stated above are true to the best of my knowledge and based on official records.
- 6. That, this answering deponent has reserved its right to file further report as and when required.

Rajib R. Ray
DEPONENT

Identified by
[Signature]
Advocate

Commissioner
Bhubaneswar Municipal Corporation

GANGARAM BEHERA
BBSR, NOTARY
Ph:-9861128391

RAJIB RAY
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12/1/25



Where above Named Deponent Being
Duly Identified by Sn. *[Signature]*
Advocate, Bhubaneswar, Appears
Before Me on Dt. *12/1/25*
At *[Signature]*
4/3/PM Contents of this Affidavit are
True to the Best of his/hers/Their
Knowledge and Belief



Bhubaneswar Municipal Corporation



No 1636 / Date 09-01-25

Compliance Report XXXV / 154 / 2024

Response on the MISC APPLICATION NO 20 OF 2023 OF Manorama Estate Welfare Society.

1. That a team of experts and professors from IIT Roorkee is onboarded by BMC for detail study on comprehensive storm water Management plan to address major waterlogging issues within the urban local body.
2. That this Division under BMC shall study the contour of entire catchment involving Manorama Estate and make a holistic plan for drainage issues.
3. Similarly Concerned Department, WATCO shall be intimated for their sewerage plan.
4. The scope of drainage works for Manorama Estate shall be decided after study and evaluation of records and produce of additional information required (Number of Households, Daily water consumption , Approvals of BDA like Occupancy certificate, Drainage clearance and details of existing RHS and underground tanks) of the society.
5. Again The Sewage issues of the Manorama Society to be addressed in consultation with WATCO Sewerage for pumping station/ alternative methodology for efficient disposal of household grey and black water .


09/01/2025
Executive Engineer
Drainage Division, BMC